

SHRI TULSHIDAS JADHAV : The only question is about the enquiry.

MR. SPEAKER : The hon. Member has placed his point of view about the enquiry also. The Minister has heard it. If he thinks it is necessary he will consider it.

— — —

12 45 hrs.

PAPER LAID ON THE TABLE

Uttar Pradesh Nagar Mahapalikas
(Alpakalik Vyavastha) (Sanshodhan)
Act, 1968 (President's Act No. 12
of 1968)

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy of the Uttar Pradesh Nagar Mahapalikas (Alpakalik Vyavastha) (Sanshodhan) Act, 1968 (President's Act No. 12 of 1968) published in Gazette of India dated the 6th April, 1968 under sub-section (3) of section 3 of the Uttar Pradesh State Legislature (Delegation of Powers) Act, 1968 (Hindi and English versions). [Placed in Library. See No. 1205/68.]

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, प्राइम 4 पर मेरा प्वाइन्ट आफ़ आर्डर है। आप अपने अध्यक्षीय निर्देश को देखिये— इसी समय मैं इस को उठा सकता हूँ। मैं आपका ध्यान नियम सं० 369 की और खींचना चाहता हूँ। कल आप को याद होगा सरकार ने हलफनामे की प्रति सदन की टेबल पर रखने से इन्कार किया था। उस के बाद आपके आदेशानुसार मैंने उस की प्रति यहाँ पर रखी और आपने कहा कि आप उस को पढ़ेंगे और उस के बारे में अपना निर्णय देंगे। अध्यक्ष महोदय, यह सरकारी दस्तावेज है, जिसे मैंने प्राप्त किया है और सदन की सेवा में पेश किया है। आप नियम 369 को देख लीजिये—

"A paper or document to be laid on the Table shall be duly authenticated by the member presenting it."

यह मैं करने के लिये तैयार हूँ

"(2) All papers and documents laid on the Table shall be considered public."

इस लिये मैं चाहता हूँ कि सारे सदस्यों को लोक सभा सचिवालय इस की साइक्लो-स्टाइल कापी बना कर बांटे और इस को सार्वजनिक डाक्यूमेन्ट के तौर पर ट्रीट किया जाय - इतना ही मेरा निवेदन है।

— — —

12 46 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 29th April, 1968, adopted the following motion in regard to the Committee on Public Accounts :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 1968 and ending on the 30th April, 1969 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Tuesday, the 7th May, 1968, the following Members of the Rajya Sabha were declared to be duly elected to the said Committee :

1. Shri A. P. Chatterjee
2. Shri K. Damodaran
3. Shri M. M. Dharia
4. Prof. Shantilal Kothari
5. Shri S. S. Mariswamy